

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 16<sup>th</sup> January, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 61/2017(CZ) <b>(M.A.No.352/17)</b> <b>(M.A.No.402/17)</b>	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR ADMISSION</b>				
2.	Original Application No. 32/2018(CZ)	General Public of Raipur (M.P.) Through Member of Janpad Vs State of MP & 14 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 33/2018(CZ)	Shri Vanti Singh Vs State of MP & 7 Ors.	Mr. Rohit Sharma, Adv.	
<b>AFTER NOTICE</b>				
4.	Original Application No. 03/2018(CZ)	Saleem Akhtar Shamsi V-Plan - Bhopal Vs. State of M.P. & Ors	Mr. Jitesh Dhanrajani, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
5.	Original Application No. 88/2016(CZ) <b>(M.A.No.380/17)</b> <b>(M.A.No.445/17)</b> <b>(M.A.No.529/17)</b>	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
<b>FOR COMPLIANCE</b>				
6.	Original Application No. 34/2015(CZ)	Nityanand Mishra ( <i>Saraiyu River, Chitrakoot</i> ) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya SagarMishra,Adv. Mr. Sachin K.Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Rohit Sharma, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 16-01-2019 shall be adjourned to 15-02-2019**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)